

DAILY REPORT OF PREVENTIVE MEASURES FOR COMBATING THE IMPENDING THREAT OF NOVEL CORONA VIRUS.

DATE: 03/07/2020

1) Registrar General along with other Officers of the Registry talked to the District & Sessions Judges of the Judgeships of the State of Bihar on telephone and enquired about the prevailing situation in the District Courts. The details of the telephonic interaction made with the District & Sessions Judges are mentioned here-in-below:

i)Araria: System is reported to be running smoothly.

ii) Aurangabad: It is reported by the District & Sessions Judge that the Bench Clerk of ADJ VII cum Special Judge (Excise Act) has been found COVID positive. Keeping in view the precautionary measures with the consent of Hon'ble Inspecting Judge, physical Courts on 3/7/2020 & 4/7/2020 are stated to have been suspended. All necessary steps are also reported to have been taken at his end to combat the threat of pandemic.

iii)Ara: System is reported to be running smoothly.

iv)Banka: System is reported to be running smoothly.

v)Bhagalpur: System is reported to be running smoothly.

vi)Buxar: System is reported to be running smoothly.

vii)Begusarai: System is reported to be running smoothly.

viii)Darbhanga: System is reported to be running smoothly.

- ix) **East Champaran (Motihari)**: System is reported to be running smoothly.
- x) **Gopalganj**: System is reported to be running smoothly.
- xi) **Gaya**: System is reported to be running smoothly.
- xii) **Hajipur**: System is reported to be running smoothly.
- xiii) **Jamui**: System is reported to be running smoothly.
- xiv) **Jehanabad**: System is reported to be running smoothly.
- xv) **Kaimur (Bhabhua)**: System is reported to be running smoothly.
- xvi) **Katihar**: System is reported to be running smoothly.
- xvii) **Khagaria**: System is reported to be running smoothly.
- xviii) **Kishanganj**: System is reported to be running smoothly.
- xix) **Lakhisaria**: System is reported to be running smoothly.
- xx) **Madhepura**: System is reported to be running smoothly.
- xxi) **Munger**: System is reported to be running smoothly.
- xxii) **Muzaffarpur**: System is reported to be running smoothly.
- xxiii) **Madhubani**: System is reported to be running smoothly.
- xxiv) **Nalanda**: System is reported to be running smoothly.
- xxv) **Nawada**: System is reported to be running smoothly.
- xxvi) **Patna**: It is reported by the District & Sessions Judge that one Advocate Sri Bijay Bhanu has been found COVID positive. In view of precautionary measures, physical Courts at Civil Court, Patna Sadar as well as Sub-divisional Civil Courts, Danapur & Patna City, are stated to have been suspended for 3/7/2020 &

4/7/2020. Only very urgent matters have been ordered to be heard through virtual Court. All preventive measures are also reported to have been taken at his end to combat the threat of pandemic. In this connection, Hon'ble Inspecting Judge has been apprised.

- xxvii) **Purnia:** System is reported to be running smoothly.
- xxviii) **Saharsa:** System is reported to be running smoothly.
- xxix) **Samastipur:** System is reported to be running smoothly.
- xxx) **Sasaram:** System is reported to be running smoothly.
- xxxi) **Sheikhpura:** System is reported to be running smoothly.
- xxxii) **Sheohar:** System is reported to be running smoothly.
- xxxiii) **Sitamarhi:** System is reported to be running smoothly.
- xxxiv) **Siwan:** System is reported to be running smoothly.
- xxxv) **Supaul:** System is reported to be running smoothly.
- xxxvi) **Saran:** System is reported to be running smoothly.
- xxxvii) **West Champaran:** System is reported to be running smoothly.

2) The number of cases mentioned in writing on E-mail ID provided for urgent hearing and the number of prayers allowed by Hon'ble Mr. Justice Dinesh Kumar Singh and Hon'ble Mr. Justice Hemant Kumar Srivastava along with the total cases listed today as well as filed through e-filing today are hereunder in the table below:

Number of cases mentioned in writing on Email-Id- ementioning.phc- bih@gov.in	Number of cases allowed	Total no. of cases listed before the Hon'ble Court for hearing through video-conferencing	Total no. of cases filed before the Hon'ble Court through e-filing	No. Of cases pending for scrutiny filed through e-filing
579	477	3298	150	16

3) Registrar General and other officers of the Registry made inspection of the campus of the Patna High Court. As reported by the Court Officer, no dead crow/bird has been found in and around the campus.

4) Registrar General enquired from the Doctors of the Primary Health Centre, Patna High Court, about the number of patients who came to the Hospital. It was reported that twenty one patients came to the Hospital, who were duly attended but none was having any symptom of COVID - 19.

